

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 05

C.P. (IB)/453(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **PROFECTUS CAPITAL PRIVATE**
LIMITED VS Neelam Anil Khemani

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Soumik Chakraborty for the Applicant is present.
2. Ld. Counsel for the Petitioner is directed to serve of the copy of the petition to the IBBI.
3. Ld. Counsel for the Petitioner is directed to serve the affidavit service of the Demand Notice, the petition to the Personal Guarantor and through the IBBI.
4. List this matter on **19.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/